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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1813/95

New Delhi this the 27th day of September 1995

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)

Hon'ble Shri R.K. Ahooja, Member (A)

Rishipal
r/o B-5/260 Panchwati Colony
Delhi-110094.

(Advocate By: Shri Kirpal Singh)

....Applicant

Versus

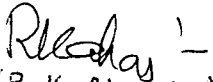
Union of India through
B.M. Ojha, Director of Audit,
Central Revenue-I,
New Delhi.

....Respondent.

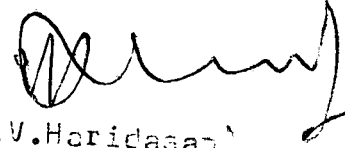
ORDER (Oral)

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)

Learned Counsel for the applicant wishes to
withdraw this application. Permission is granted.
The application is dismissed as withdrawn.


(R.K. Ahooja)
Member (A)

/RAD/


(A.V. Haridasan)
Vice-Chairman (J)